## Smuggling of artifacts

- \*120. SHRI DILIP KUMAR TIRKEY: Will the Minister of CULTURE be pleased to state:
- (a) whether it is a fact that smuggling of objects of great archaeological significance out of the country continues unabated;
- (b) whether it is also a fact that many of these illegal traders have their own websites and they also organize open auction of such smuggled artifacts; and
  - (c) if so, the steps being taken by Government in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF CULTURE (DR. MAHESH SHARMA): (a) As per information received from enforcing agencies including C.B.I., New Delhi smuggling of antiquities has been curbed down in last three years. However, thefts were registered and investigated.

(b) and (c) As per the information received from CBI a preliminary enquiry with allegation of illegal sale of ancient Jain idol through auction on Internet by www.saffronart.com website was done. However, during the enquiry allegation could not be established.

## WRITTEN ANSWERS TO UNSTARRED QUESTIONS

## Dumping of steel in the country

- 1022. SHRI N. GOKULAKRISHNAN: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether it is a fact that Directorate General of Anti-Dumping and Allied Duties (DGAD) *prima facie* found that six countries are dumping steel in the country;
- (b) if so, the details of countries that are dumping steel and the quantity of dumping in the last three years, year-wise, country-wise and quantity-wise;
  - (c) how such dumping impacted the domestic steel industry;
  - (d) whether DGAD has initiated any investigation in this regard; and
  - (e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) to (e) Yes, Sir. On the basis of the petition filed by M/s Steel Authority of India Ltd., M/s JSW Steel

Limited and M/s Essar Steel India Ltd. Directorate General of Anti-dumping and Allied Duties (DGAD) has initiated an anti-dumping investigation on imports of Hot rolled flat products of alloy or non-alloy steel in coils of a width upto 2100mm and thickness upto 25 mm and Hot-rolled flat products of alloy or non-alloy steel not in coils (commonly known as sheets and plates) of a width upto 4950mm and thickness upto 150mm originating in or exported from China PR, Japan, Russia, Korea RP, Brazil and Indonesia on 11.4.2016.

In addition to the above, DGAD has also initiated anti-dumping investigation concerning Cold rolled/cold reduced flat steel products of iron or non-alloy steel, or other alloy steel, of all widths and thickness, not clad, plated or coated from China PR, Japan, Korea RP and Ukraine on 19.04.2016; Wire Rod of alloy or non-alloy Steel from China PR on 02.06.2016; and Colour coated/pre painted flat products of alloy and non-alloy steel from China PR and EU on 29.06.2016.

On prima-facie evidence submitted by domestic industry, the dumped imports have adversely affected the domestic industry on parameters like decline in sales, profits, output, market share, productivity etc. The investigation is under progress and the quantum of dumped imports/dumping margin in respect of these countries will be determined after examination of the submissions made by all the interested parties from these countries during the course of investigation and the findings will be issued accordingly.

## Allowing FDI from Pakistan

- 1023. SHRI SHADI LAL BATRA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:
- (a) whether Government has permitted Foreign Direct Investment (FDI) from Pakistan in various sectors:
  - (b) if so, the details thereof and reaction of Government thereto; and
- (c) the other measures taken/being taken by Government to improve the bilateral trade between India and Pakistan in the coming years?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): (a) and (b) Yes, Sir. The existing FDI Policy permits a citizen of Pakistan or any entity incorporated in Pakistan to make investments in India, under the Government route, in sectors/activities other than defence, space and atomic energy.

(c) The steps taken to improve bilateral trade with Pakistan inter-alia include: